## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:34 ANSWERED ON:22.11.2011 FIR FOR ILLEGAL CONSTRUCTIONS Pakkirappa Shri S.

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons against whom FIR has been lodged by the Delhi Police for carrying out illegal constructions in the National Capital Territory of Delhi;
- (b) the total number of persons against whom action has been taken by the Delhi Police; and
- (c) the action taken to prevent such illegal constructions in Delhi?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of the cases registered and persons arrested by the Delhi Police for carrying out illegal constructions in the National Capital Territory of Delhi during the last three years and current year i.e. 2008, 2009, 2010 and 2011 (upto 31.10.11) are as under:

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Year Number of cases registered Number of persons arrested

2008 13 20
2009 41 49
2010 59 67
2011 (upto 31.10.11) 157 187
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(c): Whenever any unauthorised construction is noticed, action against the illegal/unauthorized constructions is taken by the concerned land owning agency such as Municipal Corporation of Delhi, Delhi Cantonment Board etc. as per their Act. A Nodal Steering Committee also has been set up by the Hon'ble High Court of Delhi to monitor actions against unauthorized/illegal constructions.